## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 252/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

Fine Handling & Automation Pvt. Ltd.

V/s.

Eepos Fine Rail Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

TO MAHESH ATHAYANE PCS
FIR RESPONDENT HIGHE

@ Bhori Joshi on behalf of

PCS ERDER tilioners

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## Ashutash Mugherno. 252/241/NCLT/MB/MAH/2017

- The Learned Representatives of the Petitioner is present.
- 2. Pleadings are yet to be completed. By consent seeking adjournment.
- 3. Granted. Adjourned to **30.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

12.12.2017 Aah Sd/-

M.K. SHRAWAT

Member (Judicial)